

ITEM NO.113

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1339/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM DAYAL & ANR.

Respondent(s)

Date : 04-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Shashank Shekhar Singh, AOR
Mr. Harshvardhan Vishen Mall, Adv.
Ms. Prapti Srivastava, Adv.

For Respondent(s) : Mr. Randhir Kumar Ojha, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
appellant seeking adjournment on the ground that the Advocate-on-
record is not available, the matter stands adjourned.

List after partial Court working days.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR